

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

TC.P. No.241/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Deepweld Agencies

Vs

Oren Kitchen Appliances Pvt Ltd

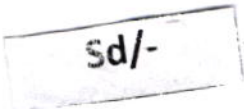
SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

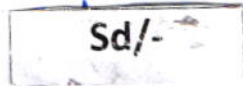
TCP No.241/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has stated to again serve notice upon the Corporate Debtor, at his request, the Petitioner is hereby directed to serve notice upon the Corporate Debtor and file proof of service on next date of hearing, i.e. on 1.3.2018

List this matter on 1.3.2018.

sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)